

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-455
ANSWERED ON- 24/07/2023

ENVIRONMENTAL EFFECT OF RATNAGIRI REFINERY

455 Shri K.C. Venugopal:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) whether Government has carried out any environmental study before planning to set up the Ratnagiri Refinery and Petrochemicals Ltd in Maharashtra;
- (b) if so, the details of the report;
- (c) if not, by when will the study be carried out;
- (d) whether Government has addressed the voices of protesting local public in that area; and
- (e) If so, the measures taken in response to it?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (e) Oil Marketing Companies (OMCs) namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) had decided to set up an integrated Refinery & Petrochemical complex in Ratnagiri District in the State of Maharashtra. Suitability of site identified by Government of Maharashtra (GoM) has not yet been established. Environmental study can be carried out only after finalization of land location.

As per GoM, various meetings were held in the adjoining areas including a large scale meeting with the local people in presence of District Collector, Superintendent of Police, Maharashtra Industrial Development Corporation (MIDC) officials, Officers of Ratnagiri Refinery and Petrochemical Ltd. (RRPCL) and Environmental Experts. In this meeting, various issues raised by locals were addressed/clarified by the authorities.
